

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 280 of 2016

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley for R.1

Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 28.02.2017 after serving copy on the other side.

List the matter on **29.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**